

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 141 of 2013

Dated : 5th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice to the Respondents returnable on 07.08.2013.
Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **07.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt